

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:992
ANSWERED ON:25.11.2009
AUTONOMY TO UNIVERSITIES
Ahir Shri Hansraj Gangaram

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to provide autonomy to the Universities in the country;
- (b) if so, the details of the proposal/scheme prepared in this regard;
- (c) whether the various Universities have demanded grant of autonomy;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (e): Universities have autonomy in academic matters subject to minimum standards specified by the University Grants Commission (UGC). The limits of autonomy in financial, administrative and governance matters are contained in the legislation by which the Universities have been established. Publicly funded State Universities are established by States in exercise of their powers available to them under Entry 32 of the State List of the Seventh Schedule of the Constitution of India and the Central Government cannot impinge on these powers. However, where the issue of autonomy involved relates to determination and maintenance of standards in higher education, Statutory Regulatory Bodies, established by law made by Parliament, can specify through regulations.